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24.03.2014

O.A.442/2008

Hon'ble Shri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant. Shri Rajendra Singh, learned counsel appearing on behalf of the respondents is present. Today neither there is a request for pass over nor there is a request for an adjournment. As such, it appears that the applicant is not interested to pursue his case. Accordingly, the O.A. is dismissed in default and for non prosecution.

*J. Ch*

Member (A)

*U.P. Arora*  
Member (J)

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*of  
copy of order  
dt-24-3-14  
Pr. Panel  
on 26-3-14  
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